ITEM NO.107 COURT NO.15 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 5299/2012

BHANU PRATAP SINGH & ANR. Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
THR. PRINCIPAL SECRETARY & ANR. Respondent(s)

(IA No. 76481/2022 - APPROPRIATE ORDERS/DIRECTIONS)

WITH
SLP(C) No. 26896/2013 (XI)
(IA No. 7/2015 - EXEMPTION FROM FILING O.T.)

Date : 08-10-2026 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) **Mr. Purushottam Sharma Tripathi- 1903, AOR**
Ms. Vani Vyas, Adv.
Mr. Prakhar Singh, Adv.
Mr. Rajiv Kumar, Adv.
Ms. Priyambica Jha, Adv.

Mr. S. K. Rungta, Sr. Adv.
Mr. Prashant Singh, Adv.
Mr. Sunny Verma, Adv.
Mr. Pramod Kant Saxena, Adv.
Mr. Neeraj Kumar Sharma, Adv.
Mr. Rameshwar Prasad Goyal- 1350, AOR

For Respondent(s) **Mr. Adarsh Upadhyay- 1776, AOR**
Mr. Divyanshu Sahay, Adv.
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

Mr. Yadav Narender Singh- 2004, AOR

Signature Not Verified
Digitally signed by SNEHA DAS
Date: 2026.10.08 18:16:37 IST
Reason:

Mr. Nikhil Majithia- 2223, AOR
Mr. Neeleshwar Pavani, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request, list on 27.10.2026.

(SNEHA DAS)
COURT MASTER (SH)

(NIDHI MATHUR)
COURT MASTER (NSH)